

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

31. C.P.(IB)-3988(MB)/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **03.03.2020**

NAME OF THE PARTIES:-A S Chouhan Construction

V/s

N Square Infrastructure Development Pvt Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

At the request of the counsel for the petitioner, list this matter on
20.03.2020.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

/SKS/

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)